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HEARING Sl.No.1  
OA No.811/2010

G.L.Rao-Vrs-UOI&Ors

**Order – dated 31<sup>st</sup> March, 2014.**

CORAM  
THE HON'BLE MR.A.K.PATNAIK, MEMBER (JUDL.)  
THE HON'BLE MR.R.C.MISRA, MEMBER ADMN.)

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This OA was filed on 26.3.2010 and was listed on 21.12.2010 for considering on the question of admission. But on the prayer of learned counsel for the applicant the matter was adjourned to be listed as and when moved. On 14<sup>th</sup> October, 2011 the matter was listed when considering the arguments advanced by Learned counsel for both sides notice was directed to be listed to the Respondents both on the OA as well as MA No. 164 of 2010 filed seeking permission to prosecute this OA jointly. The matter was listed on 18.5.2012 when on considering the prayer of Mr.S.K.Ojha, Learned panel counsel for the Railway four weeks time was allowed to file counter. Thereafter the matter was listed on 25.6.2012, 3rd October, 2012, 22.11.2013 and 18.3.2014 but for some reason or the other the matter was adjourned and has been listed today under the heading 'hearing'. Today none is present for the applicants even after allowing two pass overs. No request has also been made on his behalf for an adjournment. This is a matter of 2010. In view of the above it appears that the applicants are no more interested to prosecute this OA. Hence this OA as well MA stands dismissed for non prosecution. Inform the applicant by post.

Member (Admn.) 

  
Member (Judicial)